62

192 Nehru Yuva Kendras are functioning in the country out of which 10 Kendras are functioning in various districts of Orissa.

Written Answers

(b) Nehru Yuva Kendras are intended to serve the interests of non-student youths particularly in the rural areas. The main function of a Nehru Kendra is that of a coordinating agency for involvement of non-student rural youth in programmes and activities aimed at development of their personality and making them functionally efficient, economically productive and socially useful to the extent possible.

348. [Transferred to the 5th May, 1983].

349. [Transferred to the 9th May,

मध्य प्रदेश में सुखावस्त क्षेत्रों के लिये म्रतिरिक्त ग्रनुदान

350. श्री प्यारे लाल खंडेलवाल : क्या कृषि मंत्री यह बताने की कृपा करेंगे किः:

- (क) क्या मध्य प्रदेश सरकार ने राज्य में सूखें से निपटने के लिये राहत कार्य एवं पेयजल के लिये केन्द्रीय सरकार से अतिरिक्त अनुदानों का अनुरोध किया है ;.
- ं (ख) यदि हां, तो इस संबंध में क्या कदम उठाये गये है ;
- (ग) क्या गेहूं के ग्रतिरिक्त धान भी मांगा गया है; स्रौर
- (घ) क्या सरकार प्रदेश सरकार के अनुरोध के अनुसार धान या चावल भी उपलब्ध करायेगी?
- ं कृषि मंत्रालय में राज्य मंत्री (र्था ्द्रारिफ मोहम्मद खान) : (क) हां।

- (ख) राज्य से प्राप्त सुखा संबंधी ज्ञापन पर श्रन्तरमंत्रालयी दल की बैठक में विचार विमर्श किया गया था। इसके बाद 18 तथा 19 अप्रैल, 1983 को एक छोटे केन्द्रीय दल ने राज्य का किया। दल की रिपोर्ट ग्रभी प्राप्त होनी है ।
- (ग) ग्रौर (घ) राज्य सरकार ने रोजगार सृजन योजना के तहत गेहूं के बदले चावल के श्रांशिक नियतदन की मांग की थी। यह मांग स्वीकार नहीं की जा सकी।

### Kiosks etc. in Delhi

351. SHRI V. P. M SAMY: the Minister of WORKS AND HOUS-ING be pleased to state:

- (a) what is the number of kiosks and shops built every year during the last three years in the New Delhi Municipal Committee area in residential colonies and shoping centres;
- (b) the number amongst them which have been allotted to Scheduled Castes, Scheduled Tribes, handicapped and ex-servicemen respectively from 1980 onwards.
- (c) whether Government propose to provide platforms, shelters for coblers also in New Delhi Municipal Committee area; and
- (d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHAMMED USMAN ARIF): (a) The N.D.M.C. has reported that during the years 1980, 1981 and 1982, 8, 5 and 23 Kiosks and shops have been allotted respectively.

(b) As reported by N.D.M.C. none of these particular units have been allotted to Scheduled Castes Scheduled Tribes or Ex-Servicemen. However, the number of such units allotted to the Physically handicapped persons is 3

- (c) No such proposal is under consideration by N.D.M.C. at present.
  - (d) Does not arise

63

#### SC/ST Under the IRDP

352. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of RU-RAL DEVELOPMENT be pleased to state:

- by Govern-(a) the targets fixed ment for 1982-83 for different States to cover the Scheduled Castes Scheduled Tribes under the Programme: 1 1
- (b) whether those targets were fully achieved;
- (c) if so, the State-wise achievements made in the Programme; and
  - (d) the targets fixed for 1983-84?

THE MINISTER OF STATE THE MINISTRY OF RURAL DEVE-(SHRI HARI LOPMENT NATH MISHRA): (a) to (d) A statement showing the requisite information is enclosed. [See Appendix CXXVI, Annexure No. 171

### Crop Insurance

353. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) the names of States where crop insurance has been introduced, alongwith the names of crops and extent of areas covered; and
- (b) the amount of premium collected each year and also the amount of compensation paid by General Insurance Corporation to farmers Statewise and during the last three years?

THE MINISTER OF AGRICUL-TURE (RAO BIRENDRA SINGH): (a) and (b) Details of coverage the Pilot Crop Insurance indicating names of States etc. during the last three years are indicated in the enclosed statements (Annexures I, II and III). [See Appendix CXXVI, Annexure No. 18.]

# Extension of Crop Insurance to Drought Prone Areas

to Questions

354. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister AGRICULTURE be pleased to state:

- (a) whether it is a fact that Government have restricted the operation of crop insurance only in areas of assured crop, and drought and flood affected areas which need the insurance cover have been excluded from this facility: and
- (b) by when these risk areas will be covered?

THE MINISTER OF AGRICUL-TURE (RAO BIRENDRA SINGH): (a) Since the existing crop insurance scheme is being operated experimental basis, its operation has been restricted to low and medium risk areas only.

(b) GIC has been asked to extend the scheme to high risk areas also in order to ensure that areas selected represent a mix of low, medium and high risk in the ratio of 3:2:1. It is understood that the GIC is examining the feasibility of the proposal in consultation with the Ministry Finance.

## Losses on account of Hurricane and Cyclone in Gujarat

355 SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the recommendations of the Central teams which had gone to Gujarat to study the places which were heavily affected by the hurricane and cyclone;
- (b) the names of the members the Central teams, and those of the places visited and their estimates loss of life and property;
- (c) the amount sanctioned and given to Gujarat till 15th April 1983 and that assessed and asked by the Gujarat Government: